

acquiring six Airbuses, has given a go-by to its earlier move to have a couple of aircraft on lease or buy them on instalment basis and has now opted for the outright purchase of the aircraft;

(b) if so, the reasons therefor; and

(c) details of financial arrangements made for purchase of aircrafts?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b) The financial benefits accruing to Air India by lease/instalment sale on the basis of the offers received did not compare favourably with the conventional loan-purchase pattern. Moreover, the parties offering lease/instalment sale were not able to produce an acceptable methodology for the financing package.

(c) The financing package, totalling US\$ 443 million consists of : (i) Export Credit Equivalent to US\$ 220 million from a consortium of banks led by Barclays Bank, London.

(ii) A Euro dollar loan of US\$ 173 million from a consortium of banks led by Barclays Bank, London; and

(iii) Yen 10 billion (Equivalent to US dollar 50 million) from a consortium of banks led by Fuji, Tokai and Daichikangyo bank of Japan.

Printing of Reservation/Cancellation Forms in Kannada by Southern Railway

700. SHRI V.S. KRISHNA IYER : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Reservation/Cancellation forms are printed in Kannada also by Southern Railway since Kannada is the regional language of Karnataka; and

(b) if not, whether Government propose to consider printing the same in Kannada?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) Yes, Sir. However, the stock of forms in Kannada have got exhausted. Orders have, therefore, been given to print them again and supply them to reservation offices situated in Karnataka State early.

Queue System for un-reserved Compartments at Bangalore City Railway Station

701. SHRI V.S. KRISHNA IYER : Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that at Bangalore City Railway Station, in different trains, certain persons push genuine passengers out, enter the un-reserved compartments and occupy seats and vacate these by taking money; and

(b) if so, whether Government propose to take steps to introduce queue system for un-reserved compartments in different trains at Bangalore City Railway Station ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) Queue system has been introduced at Bangalore City for regulating entry into unreserved coaches of three B.G. trains at present. These trains are 40 Brindavan Express, 127 Karnataka Express and 130 Udyan Express.

Medical Panel Scheme of DTC

702. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of TRANSPORT be pleased to state:

(a) whether any enquiry has been made into the multi-crore medical bill racket of Delhi Transport Corporation and any action taken against those involved;

(b) if so, the details thereof;